

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 40221/2017

(Arising out of impugned final judgment and order dated 04-08-2017 in WC No. 33386/2017 passed by the High Court Of Judicature At Allahabad)

GHAZIABAD DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

KARAN SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.1579/2018-CONDONATION OF DELAY IN FILING)

Date : 19-01-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. Rakesh Uttamchandra Upadhyay, AOR
 Mr. Aman Deep Sharma, Adv.
 Ms. Aarti Upadhyay, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Tag with Special Leave Petition (C) No.25061
of 2017.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER